

18<sup>th</sup> September,2001

**Notification NO. 42 /2001-Customs ( N.T. )**

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962 ), the Central Government hereby appoints the Commissioner of Customs, Kandla to be-

- (i) the Commissioner of Customs, Kolkata,
- (ii) the Commissioner of Customs, Mumbai, and
- (iii) the Commissioner of Customs, Nhava Sheva, Port Uran, Raigarh

for the purpose of adjudication of the show cause notice F.No.SIIB/CUS/41/99 dated the 17<sup>th</sup> November, 2001 issued to M/s. Honda Siel Cars India Ltd. by the Commissioner of Customs (General), New Delhi.

Rajendra Singh  
Under Secretary to the Government of India

F.NO.437/10 /2000-CUS.IV